

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH 24 – PARGANAS, ALIPORE

Partial modified Notification for recruitment of Summons Bailiff in the Judgeship of South 24 – Parganas

(Original Employment Notification No. 1 dated 12th day of February, 2013)

Employment Notification No. 1, dated, Alipore, the 9th day of July, 2018

The recruitment of Summons Bailiff notified vide Employment Notification No. 1 dated 12.02.2013 was kept in abeyance in view of Writ Petition No. 713(W) 2012. The writ petition being disposed of, there is no impediment to recruit Summons Bailiff subject to observation of the rules of recruitment as envisaged in Government of West Bengal, Judicial Department Notification No. 5140-J dated 20.07.2009.

The vacancy is modified and 19 (nineteen) candidates will be recruited. All other conditions remain unchanged. No new applications will be entertained and only those who had applied in response to the above mentioned notification and found in order will be allowed to appear in the Examination. In the Employment Notification No. 1 of 2013, 1 post of Summons Bailiff was reserved for Physically handicapped candidate but on account of modification of vacancy there will be no post reserved for physically handicapped candidate. Those who had applied in response to above referred notification are at liberty to appear in the Examination under unreserved category or may apply in writing for refund of the fees paid by them with authenticated proof before the office of the undersigned within 7 days of publication of this notice:

Vacancies :

(a) **Summons Bailiff** :: Pay Band No. 2 of Rs. 5400 – 25200/ with Grade Pay of Rs. 2300.00 :: Total Vacancy - [UR – 11, SC - 4, ST - 1, OBC(A) - 1, OBC(B) – 1, UR-Ex-Serviceman - 1]

The appointment will initially be made on temporary basis but is likely to be made permanent as per relevant Rules.

1. Mode of Examination :

(a) Summons Bailiff : - A written examination to be conducted by the Authority and the standard of examination will be of Class VIII. The Examination will be of 1 and ½ hours and will contain 100 questions of M.C.Q. nature. On the basis of the result of the written examination, a number of candidates will be selected for Personality test and on the basis of total marks obtained in the written examination and Personality test, a final panel will be prepared.

The Authority shall have the discretion to fix qualifying marks in any or all of the tests for Summons Bailiff mentioned above, and to relax such marks in respect of candidates belonging to Scheduled Caste, Scheduled Tribe, OBC(A) & OBC(B), ESM, if deemed necessary.

2. **Date of Examination** : 05.08.2018 from 11am to 12.30 p.m.
3. **Syllabus for written Examination** : English-25 marks, Bengali-25 marks, Arithmetic-25 marks and General knowledge & Current Affairs-25 marks.


Chairman

District Recruitment Committee
Judgeship of South 24 - Parganas